

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 33 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2021

Name of the Company: Star Protection Pvt Ltd
V/s
P D Agarwal Infrastructure Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. Pranav D. Thakkar appeared for the Operational Creditor.

Learned Counsel Mr. Urjit Dave appeared for the Corporate Debtor.

The Learned Counsel for the Corporate Debtor did not file Vakaltanama and affidavit in reply, although he appeared. Hence, the Vakalatnama and affidavit in reply is to be file within three days by serving an advance copy to the other side without fail or else the matter proceeded for Ex-parte hearing.

The matter stands adjourned to 04.02.2021 for further consideration.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 8th day of January, 2021